

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/145(KB)2018
IA(I.B.C)/1187(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	ORIENTAL BANK OF COMMERCE VS KOLKATA CONDUCTOR & CABLE PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Ms. Tanvi Luhariwala, Adv.] For the Liquidator
Ms. Madhujā Barman, Adv.]
Mr. Suman Kr. Agarwal]

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1187(KB)2023**
 - a. Heard. **Reserved for Orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**